

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

TA.no.39 of 1997  
CO. 12164-w/85

Date of Order: 05-01-98.

SINGLE BENCH

Present: Hon'ble Mr.Justice S.N.Mallick,Vice-Chairman.

R.N. TRIPATHY

-VS-

UNION OF INDIA & ORS.

For the petitioner: Mr.N.L.Fal, counsel.

For the respondents: NONE.

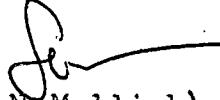
Heard on: 05-01-98.

O R D E R

S.N. Mallick, V.C.

Division Bench in Court no.1 is not sitting to-day.

Ld.counsel appearing for the petitioner submits that he has been instructed by his client not to proceed with the application. In support, he files a letter written by his client dated 26.12.97. The same be kept with the record and the Application be dismissed for 'non-prosecution'. No order as to costs.

  
(S.N. Mallick)  
Vice-Chairman.